

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) (Insolvency)NO.481 OF 2019

In the matter of:

Super Fight Promotions Pvt Ltd

Appellant

Vs

Transcend Advantage Sports Pvt Ltd

Respondent

Mr. M.K. Pandey and MR. Amit Kumar Singh, Advocate for Appellant.
Mr. KK Sharma, Mr. Siddharth Acharya, Mr. Abhimanu Kaul, Mr. Ankur Kumar,
Mr Ram Pravesh Rai, Advocates for Respondent.

ORDER

13.01.2020- Learned counsel for the appellant further seeks time to file two weeks to file rejoinder. Prayer allowed. Let the matter be fixed on **28.1.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn